

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No.228 of 2014
And
A.No.290 of 2014 & IA No.455 of 2014

Dated : **30th March, 2016**
Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

A.No. 228 of 2014

Silvasa Industries Assn. & Ors. **Appellant(s)**
Versus
Joint Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Rohit Rao N
Mr. Mukund P.Unny
Counsel for the Respondent (s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Gaurav Mitra
Mr. Vishnu Sharma
Mr. K.R.Sasi Prabhu for R-3
Mr. Rinku Gautam, Director (F&L), JERC, R-1

A.No. 290 of 2014 & IA No. 455 of 2014

Elegant Casting Pvt. Ltd. & Ors. **Appellant(s)**
Versus
Joint Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Sakesh Kuman
Counsel for the Respondent (s) : Mr. Rinku Gautam, Director (F&L), JERC, R-1

ORDER

This batch of appeals being Appeal No.228 of 2014 & batch is fixed for hearing today. There is a request of the learned counsel for the respondents for postponement that the arguments are yet to commence in both these appeals. Post this batch of appeals for hearing on **26th July, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member